

HIGH COURT OF DELHI: NEW DELHINo. 88/DHC/Gaz/G-3/V.I.E.2(a)/2011
Dated, the 22nd December, 2011.**ORDER**

Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with effect from 2.1.2012:-

Sl No	Name of Officer (Mr. / Ms.)	From				To	Civil/ Police District to which allocated	Remarks
		Present Posting	No	Civil/ Police District	Place of Posting			
1	Sanjay Sharma	JSCC-cum-ASCJ-cum-Guardian Judge		West	THC	ACMM-1, South-East, Saket	South-East	Vice Mr. Naveen Arora
2	Sanjay Jindal	ACMM	1	South-West	Dwarka	JSCC-cum-ASCJ-cum-Guardian Judge, North-West, Rohini	North-West	Vice Ms. Smita Garg
3	Sanjay Bansal	ACMM	2	North	THC	ACMM-1, South-West, Dwarka	South-West	Vice Mr. Sanjay Jindal
4	Vinay Singhal	Reliever Civil Judge/MM		Central	THC	MM (NI Act)-3, South-West, Dwarka	South-West	Vice Mr. Sushil Kumar
5	Naveen Arora	ACMM	1	South-East	Saket	JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka	South-West	Vice Mr. Jitendra Mishra
6	Rakesh Pandit	ACMM	2	South	Saket	Full time Secretary, DLSA, Central, THC	-	Vice Mr. Sameer Bajpai
7	Ajay Gupta	ACMM (Special Acts)		Central	THC	Full time Secretary, DLSA, East, KKD	-	Vice Mr. Pooran Chand
8	Lokesh Kr. Sharma	ACMM	2	North-East	KKD	JSCC-cum-ASCJ-cum-Guardian Judge, West, THC	West	Vice Mr. Sanjay Sharma
9	Gorakh Nath Pandey	Full time Secretary, DLSA, North-East, KKD		Deputation	KKD	ACMM (Special Acts), Central, THC	Central	Vice Mr. Ajay Gupta
10	Rajesh Kumar Goel	ACMM	2	South-West	Dwarka	Full time Secretary, DLSA, North, THC	-	Vice Mr. Shailender Malik
11	Sunit Chaudhary	ACMM	1	Central	THC	MM-4, Outer, Rohini	Outer	Vice Mr. Vishal Singh
12	Sunena Sharma	MM (Mahila Court)		East	KKD	MM-8, West, THC	West	Vice Ms. Vandana Jain
13	Anil Kumar	ACJ-cum-ARC		North-East	KKD	MM-3, Central, THC	Central	Vice Ms. Tyagita Singh
14	Manish Yaduvanshi	Full time Secretary, DLSA, West, THC		Deputation	THC	ACMM-1, Central, THC	Central	Vice Mr. Sunil Chaudhary
15	Jitendra Mishra	JSCC-cum-ASCJ-cum-Guardian Judge		South-West	Dwarka	JSCC-cum-ASCJ-cum-Guardian Judge, New	New Delhi	Vice Mr. Praveen Singh

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						Delhi, Patiala House		
16	Shailender Malik	Full time Secretary, DLSA, North, THC		Deputation	THC	ACMM-2, North-East, Karkardooma	North-East	Vice Mr. Lokesh Kumar Sharma
17	Ms. Smita Garg	JSCC-cum-ASCJ-cum-Guardian Judge		North-West	Rohini	ACMM-2, North, Tis Hazari	North	Vice Mr. Sanjay Bansal
18	Praveen Singh	JSCC-cum-ASCJ-cum-Guardian Judge		New Delhi	PHC	ACJ-cum-ARC, North-West, Rohini.	North-West	Vice Mr. Mukesh Kumar
19	Sameer Bajpai	Full time Secretary, Central, THC		Deputation	THC	ACMM-2, South-West, Dwarka	South-West	Vice Mr. Rajesh Kumar Goel
20	Vrinda Kumari	ARC	1	East	KKD	Full time Secretary, DLSA, South, Saket		Vice Mr. Kuldeep Narayan
21	Pulastya Pramachala	MM	7	North-East	KKD	ARC-1, East, KKD	East	Vice Ms. Vrinda Kumari
22	Prashant Kumar	CCJ-cum-ARC		North-West	Rohini	CCJ-cum-ARC, North, THC	North	Vice Mr. Rakesh Kumar - I
23	Devender Kumar	CCJ-cum-ARC		North-East	KKD	CCJ-cum-ARC, West, THC	West	Vice Mr. Rakesh Kumar-II
24	Mukesh Kumar	ACJ-cum-ARC		North-West	Rohini	ACMM-2, South, Saket	South	Vice Mr. Rakesh Pandit
25	Kuldeep Narayan	Full time Secretary, DLSA, South, Saket		Deputation	Saket	CCJ-cum-ARC, North-East, KKD	North-East	Vice Mr. Devender Kumar
26	Vijay Shanker	Reliever Civil Judge/MM		West	THC	ACJ-cum-ARC, North-East, Karkardooma	North-East	Vice Mr. Anil Kumar
27	Rakesh Kumar-I	CCJ-cum-ARC		North	THC	ARC-2, East, Karkardooma	East	Vice Mr. Ravinder Singh-I
28	Rakesh Kumar-II	CCJ-cum-ARC		West	THC	CCJ-cum-ARC, North-West, Rohini	North-West	Vice Mr. Prashant Kumar
29	Ram Lal Meena	Reliever Civil Judge/MM		New Delhi	PHC	MM-3, North-East, KKD	North-East	Vice Mr. Sonu Agnihotri
30	Sanjeev Kumar	Reliever Civil Judge/MM		South	Saket	MM-1, East, KKD	East	Vice Mr. Vivek Kumar Gulia
31	Ravinder Singh-I	ARC	2	East	KKD	ACJ, East, Karkardooma	East	Vice Mr. Sanjay Khanagwal
32	Sanjay Khanagwal	ACJ		East	KKD	Full time Secretary, DLSA, North-East, KKD		Vice Mr. Gorakh Nath Pandey
33	Pooran Chand	Full time Secretary, DLSA, East		Deputation	KKD	Full time Secretary, DLSA, West, THC		Vice Mr. Manish Yaduvanshi
34	Vivek Kr. Gulia	MM	1	East	KKD	MM-2, South-West, Dwarka	South-West	Vice Mr. Naresh Kumar Laka
35	Sonu Agnihotri	MM	3	North-East	KKD	MM-3, South-West, Dwarka	South-West	Vice Mr. Vishal Gogne
36	Satish Kr. Arora	MM	3	East	KKD	MM-4, Central, THC	Central	Vice Mr. Deepak Dabas
37	Sumit Dass	MM	1	South-West	Dwarka	MM-2, West, THC	West	Vice Mr. Murari Prasad Singh
38	Munish Maran	MM	5	South-East	Saket	MM-2, Central, THC	Central	Vice Mr. Sidharth Mathur

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39	Naresh Kr. Laka	MM	2	South-West	Dwarka	MM-4, West, THC	West	Vice Mr. Dharmender Rana
40	Sidharth Mathur	MM	2	Central	THC	MM-7, Outer, Rohini	Outer	In a new court [To be assigned by the Sessions Judge work of PS Rohini (South) on withdrawal from the court of MM-5, Outer, Rohini, hitherto presided over by Mr. Ajay Singh Shekhawat and now to be presided over by Mr. Sushil Anuj Tyagi]
41	Vishal Gogne	MM	3	South-West	Dwarka	MM-3, East, Karkardooma	East	Vice Mr. Satish Kumar Arora
42	Murari Prasad Singh	MM	2	West	THC	MM-8, North-East, Karkardooma	North-East	In a new court [To be assigned by the Sessions Judge work of PS Karawal Nagar on withdrawal from the Court of MM-3, North-East, KKD, hitherto presided over by Mr. Sonu Agnihotri and now to be presided over by Mr. Ram Lal Meena, and work of PS New Usmanpur on withdrawal from Mr. Jitendra Singh, MM-4, North-East, KKD]
43	Vishal Singh	MM	4	Outer	Rohini	MM-2, North-West, Rohini	North-West	Vice Mr. Dheeraj Mor
44	Tarun Yogesh	MM	3	North	THC	MM-1, South-West, Dwarka	South-West	Vice Mr. Sumit Dass
45	Neeraj Gaur	MM	4	North-West	Rohini	MM-3, North, THC	North	Vice Mr. Tarun Yogesh
46	Sharad Gupta	Spl. Rly. Magistrate		Central	Old Delhi Rly. Stn.	MM-6, South-West, Dwarka	South-West	Vice Mr. Sushant Changotra.
47	Sunil Beniwal	MM	1	South-East	Saket	MM (NI Act)-3, South, Saket	South	Vice Mr. Anuj Aggarwal
48	Vandana Jain	MM	8	West	THC	MM (Mahila Court), East, KKD	East	Vice Ms. Sunena Sharma
49	Daepak Dabas	MM	4	Central	THC	MM-5, North-West, Rohini	North-West	In a new court [To be assigned by the Sessions Judge work of PS Adarsh Nagar on withdrawal from MM-4, North-West, Rohini hitherto presided over by Mr. Neeraj Gaur and now to be presided over by Mr. Dheeraj Mor]
50	Dharmender Rana	MM	4	West	THC	MM-7, North-East, KKD	North-East	Vice Mr. Pulastya Pramachala.
51	Naveen Gupta	MM	8	East	KKD	MM-1, Central, Tis Hazari	Central	Vice Mr. Ajay Garg
52	Ajay Garg	MM	1	Central	THC	MM-3, South, Saket	South	Vice Mr. Naveen Kumar Kashyap
53	Ajay Singh Shekhawat	MM	5	Outer	Rohini	MM (NI Act), South-West, Dwarka	South-West	Vice Mr. Sushil Anuj Tyagi
54	Naveen Kr. Kashyap	MM	3	South	Saket	MM-8, East, Karkardooma	East	Vice Mr. Naveen Gupta
55	Tyagita Singh	MM	5	Central	THC	MM-3, South-East, Saket	South-East	Vice Mr. Munish Markan
56	Namrita Aggarwal	On return from leave				MM-9, South, Saket	South	In a new Court [To be assigned by the Sessions Judge work of

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								Police Station Vasant Vihar on withdrawal from the court of MM-3, South, Saket, hitherto presided over by Mr. Naveen Kumar Kashyap and now to be presided over by Mr. Ajay Gargl.
57	Anuj Aggarwal	MM (NI Act)	3	South	Saket	MM-1, South-East, Saket	South-East	Vice Mr. Sunil Beniwal
58	Sushil Anuj Tyagi	MM (NI Act)	14	South-West	Dwarka	MM-5, Outer, Rohini	Outer	Vice Mr. Ajay Singh Shekhawat.
59	Sushant Changotra	MM	6	South-West	Dwarka	Civil Judge-6, West, THC	West	In a new Court. [To be assigned cases by the concerned District Judge on withdrawal from other such courts at the same location ensuring equal distribution]
60	Dheeraj Mor	MM	2	North-West	Rohini	MM-4, North-West, Rohini	North-West	Vice Mr. Neeraj Gaur
61	Sushil Kumar	MM (NI Act)	3	South-West	Dwarka	Special Railway Magistrate, Old Delhi Rly Stn.	Central	Vice Mr. Sharad Gupta

Notes:

1. The Judicial Officers shall be under the control of the District Judge of the District to which they have been allocated.
2. The Judicial Officers under transfer shall pronounce the judgments/orders in the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the postings/transfers order, and in case any matter for pronouncement of judgment/order has been fixed beyond the effective date of postings/transfers order, then the said matter shall be preponed and the judgment/order shall be pronounced before relinquishing the charge of the court in terms of the postings/transfers order.
3. The Sessions Judge/concerned District Judge will ensure that the proper track is kept about movement of cases from transferor court(s) to transferee court(s) due to above postings/transfers and no inconvenience is caused to the lawyers and litigants in transfer of cases, which shall be duly notified well in advance on the website of district courts as also outside the transferor court(s).
4. The Court of MM (NI Act)-4, South-West, Dwarka hitherto presided over by Mr. Tarun Chandiok stands abolished. The Sessions Judge shall distribute the cases pending in the said court amongst other MMs (NI Act) at the same location ensuring equal distribution. The court of MM (NI Act)-14, South-West, Dwarka hitherto presided over by Mr. Sushil Anuj Tyagi and now to be presided over by Mr. Ajay Singh Shekhawat stands re-designated as MM (NI Act)-4, South-West, Dwarka.

BY ORDER OF THE COURT*Sd/-*
(V.P. VAISH)**REGISTRAR GENERAL**Endst.No. 5178 to 5220 /DHC/Gaz/G-3/VI.E.2(a)/2011 Dated, the 22nd December, 2011.

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge, Tis Hazari Courts, Delhi.